

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.1782**

TO BE ANSWERED ON THE 10<sup>TH</sup> MARCH, 2017

**SUICIDE BY SOLDIERS**

1782. SHRI HARIOM SINGH RATHORE:  
SHRI FEROZE VARUN GANDHI:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) the total number of incidents of suicides and killing of colleagues / officers reported in various branches of defence forces during the last three years and the current year;
- (b) whether there has been an increase in number of cases of suicides of defence personnel in last few years and if so, the reasons therefor; and
- (c) the steps taken by the Government to improve the mental health and well being of the defence personnel to prevent them from committing suicides and killing of colleagues / officers?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा रक्षा य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

**(a) to (c): A statement is attached.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1782 FOR ANSWER ON 10.3.2017**

**(a) & (b):** Number of incidents of suicide and killing of colleagues / officers which is also referred to as fratricide, in the defence forces during the last three years and the current year is as under:

Year	Army		Navy		Air Force	
	Suicide	Fratricide	Suicide	Fratricide	Suicide	Fratricide
2014	84	03	04	Nil	24	01
2015	78	01	03	Nil	15	Nil
2016	101	02	05	Nil	19	01
2017 (Till date)	13	Nil	Nil	Nil	02	Nil

(c) A large number of officers have been trained, as Counsellors, to provide psychological counseling to the defence personnel and their families. Civilian psychological counselors have also been employed, to provide mental health services. A Psychologist, visits units and formations from time to time and carries out psychological counseling, individually and at times in groups.

Government has taken various other measures also to prevent such incidents. Some of these measures include improvement in living and working conditions through provision of better infrastructure and facilities; additional family accommodation, liberalized leave policy, establishing grievance redressal mechanism, conduct of yoga, meditation as part of unit routine etc.

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